

RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA — TENTH SESSION)

(4th October to 5th November, 1982)



**LOK SABHA SECRETARIAT
NEW DELHI**

December, 1982 / Agrahayana, '904 (Saka)

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Tenth Session of Seventh Lok Sabha, 1982.

NEW DELHI;

AVTAR SINGH RIKHY,
Secretary.

December 2, 1982

Agrahayana 11, 1904 (Saka)

CORRIGENDA
TO

RESUME OF WORK DONE BY LOK SABHA
(SEVENTH LOK SABHA - TENTH SESSION)

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13	13	4	Shri P. Venkatasuhhaiah Venkatasubbaiah	Shri P.
35	7	3	Shri Niren Ghose	Shri Niren Ghosh
36	21	3	Shri N. Sevlaraju	Shri N. Selvaraju
36	26	2	Need for the supply of good quality seed and fertilizer to the farmers of Uttar Pradesh.	Need for the supply of good quality seed and fertilizer to the farmers of Uttar Pradesh.

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**RESUME OF WORK DONE BY LOK SABHA DURING THE TENTH SESSION
OF SEVENTH LOK SABHA--OCTOBER-NOVEMBER, 1982**

I. DURATION OF SESSION

Date of commencement	.	.	.	.	4 October, 1982
Date of adjournment <i>sine die</i>	.	.	.	.	5 November, 1982
Date of prorogation	.	.	.	.	9 November, 1982
Number of days of sittings	.	.	.	.	20
Number of hours of sittings	.	.	.	.	132 hours

4. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Amritsar Oil Works (Acquisition and Transfer of Undertakings) Bill, 1982	4-10-82		5-10-82 (Consideration and passing)	H. M. 2 14	4	3	Passed, as amended
2	The Charitable Endowments (Amendment) Bill, 1982	19-7-82 (Earlier Session)		4-10-82 (Consideration and passing)	1 07	2		Passed
3	The Contingency Fund of India (Amendment) Bill, 1982	19-7-82 (Earlier Session)		4-10-82 (Consideration and passing)	0 40			Passed
4	The Navy (Amendment) Bill, 1982, as passed by Rajya Sabha.		26-7-82 (Earlier Session)	4-10-82 (Consideration and passing)	1 03			Passed

5	The Customs Tariff (Second Amendment) Bill, 1982	20-7-82 (Earlier Session)	5-10-82 (Consideration and passing)	0 45	..	..	Passed
6	The International Monetary Fund and Bank (Amendment) Bill, 1982	20-7-82 (Earlier Session)	5-10-82 11-10-82 12-10-82 (Consideration and passing)	4 16	1	..	Passed
7	The State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Bill, 1982	13-8-82 (Earlier Session)	6-10-82 (Consideration and passing)	1 04	2	2	Passed, as amended
8	The National Waterway (Allahabad-Haldia Stretch of the Ganga-Bhagirathi-Hooghly River) Bill, 1982, as passed by Rajya Sabha	2-8-82 (Earlier Session)	6-10-82 (Consideration and passing)	1 34	3	..	Passed
9	The Road Transport Corporations (Amendment) Bill, 1981	24-12-81 (Earlier Session)	6-10-82 12-10-82 (Consideration and passing)	2 21	18	5	Passed, as amended
10	The Drugs and Cosmetics (Amendment) Bill, 1982	30-4-82 (Earlier Session)	7-10-82 8-10-82 11-10-82 (Consideration and passing)	3 56	10	1	Passed, as amended
11	The Powers-of-Attorney (Amendment) Bill, 1982, as passed by Rajya Sabha	..	12-10-82 16-10-82 (Consideration and passing)	0 21	..	..	Passed
12	The Central Universities (Amendment) Bill, 1982, as passed by Rajya Sabha	..	12-10-82 22-10-82 (Consideration and passing)	0 01	55	..	Discussion on the motion for consideration not conducted. Pending.
13	The Merchant Shipping (Amendment) Bill, 1982	9-8-82 (Earlier Session)	13-10-82 (Consideration and passing)	1 40	1	..	Passed

1	2	3	4	5	6	7	8	9
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H. M.

14	The Rubber (Amendment) Bill, 1982, as passed by Rajya Sabha.		29-7-82 (Earlier Session)	13-10-82 14-10-82 16-10-82 (Consideration and passing)	2 33	1	..	Passed
15	The Industrial Development Bank of India (Amendment) Bill, 1982	14-10-82		19-10-82 20-10-82 (Consideration and passing)	3 03		..	Passed
16	*The Sugar Cess (Amendment) Bill, 1982	14-10-82	..	16-10-82 (Consideration and Passing)	1 59	2	..	Passed
17	*The Sugar Development Fund (Amendment) Bill, 1982	14-10-82		16-10-82 (Consideration and passing)			..	Passed
18	The Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Bill, 1982	16-10-82		20-10-82 (Consideration and passing)	1 02			Passed
19	**The Central Excise Laws (Amendment and Validation) Bill, 1982	16-10-82		18-10-82 (Consideration and passing)	1 57			Passed
20	The Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Bill, 1982	5-3-82 (Earlier Session)		16-10-82 (Consideration and passing)	1 22	2	..	Passed
21	The Sales Promotion Employees (Conditions of Service) Amendment Bill, 1980, as passed by Rajya Sabha.		15-12-80 (Earlier Session)	16-10-82 (Consideration and passing)	0 38	2	2	Passed, as amended

22	The Assam Appropriation (No. 3) Bill, 1982	18-10-82	18-10-82 (Consideration and passing)	0 02	Passed
23	The Payment of Gratuity (Amendment) Bill, 1982	19-10-82	..	..	Pending
24	The Appropriation (No. 4) Bill, 1982	19-10-82	19-10-82 (Consideration and passing)	0 02	Passed
25	The Criminal Law (Amendment) Bill, 1980	12-8-80 (Earlier Session)	9-11-82 (Presentation of the Report of the Joint Committee)	..	.. Report of the Joint Committee sent.
26	The Salary, Allowances and Pension of Members of Parliament (Second Amendment) Bill, 1982	2-11-82	3-11-82 (Consideration and passing)	0 19 0 43	.. Passed
27	@ The Anti-Hijacking Bill, 1982, as passed by Rajya Sabha.	2-11-82	4-11-82 5-11-82 (Consideration and passing)	1	Passed
28	@ The Suppression of Unlawful Acts Against Safety of Civil Aviation Bill, 1982, as passed by Rajya Sabha.	2-11-82	4-11-82 5-11-82 (Consideration and passing)	1 54	Passed
29	The Marriage Laws (Amendment) Bill, 1981	27-2-81 (Earlier Session)	4-11-82 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 07	.. A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the Monsoon Session, 1983 adopted.
30	The Constitution (Forty-seventh Amendment) Bill, 1982	5-11-82	..	0 04	Pending.

* Discussed together.

** The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Central Excise Laws (Amendment and Validation) Ordinance, 1982.

@ Discussed together.

SUMMARY

1. Bills pending at the end of the last session	25
2. Bills introduced	11
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	4
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	1
6. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
7. Bills passed	25
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	1
11. Motions for adjournment of debate on Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	1
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha.	Nil
17. Bills pending at the end of the Session <i>vide</i> Para No. 1953 of Lok Sabha, Bulletin—Part II, dated 18-11-1982.	15

(ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-Charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1	The Representation of the People (Amendment) Bill, 1982 (<i>Substitution of section 3</i>) by Prof. Madhu Dandavate.	8-10-1982			..			Pending
2	The Oil-Seeds and Edible Oils Production Bill, 1982 by Prof. Madhu Dandavate.	8-10-1982	..				..	Pending
3	The Contract Labour (Regulation and Abolition) Amendment Bill, 1982 (<i>Amendment of section 1, etc.</i>) by Shri Samar Mukherjee.	8-10-1982	..	..	..	..	..	Pending
4	The Representation of the People (Amendment) Bill, 1982 (<i>Insertion of new section 10B, etc.</i>) by Shri Harish Rawat.	8-10-1982			..	..	..	Pending
5	The Family Welfare Bill, 1982 by Shri A.T. Patil.	8-10-1982	..	..	..	..	..	Pending
6	The Protection of the Dignity of Woman-hood Bill, 1982 by Shri A. T. Patil.	8-10-1982	..	..	..	..	..	Pending
7	The Indians Abroad (Voting Right at Elections) Bill, 1982 by Shri Ram Jethmalani.	8-10-1982	..	..	..	..	..	Pending

1	2	3	4	5	6	7	8	9
				H. M. 5-11-1982 (consideration)	1-16			
8	The Establishment of a High Court at Agartala Bill, 1982 by Shri Ajoy Biswas.	8-10-1982				Nil	Nil	Motion for consideration negatived.
9	The Building and Construction Workers (Conditions of Employment) Bill, 1982 by Shri Satyagopal Misra.	8-10-1982	..	-	-			Pending
10	The Population Control Bill, 1982 by Shri Arjun Sethi.	8-10-1982			..	..		Pending
11	The Constitution (Amendment) Bill, 1982, (Amendment of Seventh Schedule) [Bill No. 111 of 1982] by Shri Arjun Sethi.	8-10-1982		..	..	..		Pending
12	The Constitution (Amendment) Bill, 1982 (Amendment of Seventh Schedule) [Bill No. 112 of 1982] by Shri Arjun Sethi.	8-10-1982			0-06			Pending
13	The Constitution (Amendment) Bill, 1982 (Substitution of new articles for article 338, etc.) by Shri G.M. Banatwalla.	9-7-1982 (Earlier Session)		(6-8-1982 Earlier Session) 8-10-1982 taken during 22-10-1982 Ninth Session (further consideration)	2-51 (excluding or minute)	Nil	Nil	Bill withdrawn by leave of the House.
14	The Hindu Marriage (Amendment) Bill, 1982 (Substitution of section 8, etc.) by Shri Bapusaheb Parulekar.	22-10-1982	..	..	..	..	..	Pending
15	The Ban on Exposure of Women's Body in Advertisements Bill, 1982 by Shri Mohanlal Patel.	22-10-1982		-	..			Pending

16	The Prohibition of Capitation Fee Bill, 1982 by Shri Chitta Basu.	22-10-1982	..	Pending
17	The Constitution (Amendment) Bill, 1982 (<i>Amendment of article 19</i>) by Shri Chitta Basu.	22-10-1982	..	Pending
18	The Agricultural Workers Bill, 1982 by Shri Chitta Basu.	22-10-1982	..	Pending
19	The Working Women Welfare Bill, 1982 by Shrimati Suseela Gopalan.	22-10-1982	..	Pending
20	The Constitution (Amendment) Bill, 1982 (<i>Insertion of new article 174A</i>) by Prof. Madhu Dandavate.	22-10-1982	..	Pending
21	The Constitution (Amendment) Bill, 1982 (<i>Amendment of articles 75 and 164</i>) by Prof. Madhu Dandavate.	22-10-1982	.. 0-07	Pending
22	The Right to Privacy Bill, 1981 by Shri V. N. Gadgil.	20-9-1981 (Earlier Session)	22-10-1982 3-03 6-11-1982 (continuation)	Nil Nil Bill withdrawn by leave of the House.
23	The Management of Properties of Temples, Muths and Other Religious Institutions Bill, 1982 by Shri Ranjit Singh.	5-11-1982	..	Pending
24	The Land Acquisition (Amendment) Bill, 1982 (<i>Amendment of section 4, etc.</i>) by Shri George Fernandes.	5-11-1982	..	Pending
25	The Cattle Insurance Bill, 1982 by Shri P. Rajagopal Naidu.	5-11-1982	..	Pending
26	The Prevention of Food Adulteration (Amendment) Bill, 1982 (<i>Insertion of section 16A, etc.</i>) by Shri Bapusaheb Parulekar.	5-11-1982	..	Pending
27	The Criminal Laws (Amendment) Bill, 1982 by Shri Bapusaheb Parulekar.	5-11-1982	..	Pending

1	2	3	4	5	6	7	8	9
28	The Equal Sharing of Ancestral Property Bill, 1982 by Shri P. Rajagopal Naidu.	5-11-1982			..	..		Pending
29	The Land Acquisition (Amendment) Bill, 1982 (<i>Amendment of section 3, etc.</i>) by Shri A.T. Patil.	5-11-1982		..		..		Pending
30	The National Parks Bill, 1982 by Shri P. Rajagopal Naidu.	5-11-1982						Pending
31	The Forest Revenue (Conservation) Bill, 1982 by Shri G. Narasimha Reddy.	5-11-1982			0 06			Pending
32	The Devdasi and Murlipractice (Abolition) Bill, 1982 by Shrimati Usha Prakash Choudhary.	00-4-1982 (Earlier Session)		5-11-1982 (consideration)	0 01	Nil	Nil	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1. Bills pending at the end of the last session	249
2. Bills introduced	29
3. Bills withdrawn	2
4. Bill negatived	1
5. Part-discussed	1
6. Bills pending at the end of the Session <i>vide</i> para No. 1954 of Bulletin—Part II Dated 18-11-82	266*

*6 Bills removed from the Register of pending Bills.

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of Statement	Time taken
1	2	3	4	5
				H. M.
1	The reported failure of INSAT-1A and steps taken by the Government to meet the situation.	Shri Rajesh Kumar Singh	Shri C.P.N. Singh 4-10-1982	1 10
2	Reported discontentment among the police personnel in various States and the action taken by Government in the matter.	Shri Ravindra Varma	Shri Nihar Ranjan Laskar 5-10-1982	1 29
3	The reported proposal to wind up the electrified ring railway service system in Delhi.	Shri B.D. Singh	Shri Mallikarjun 6-10-1982	0 44
4	The reported recent incident of fire in ONGC oil well near Baroda and action taken by Government in the matter.	Shri Narayan Choubey	Shri P. Shiv Shanker 7-10-1982	1 15
5	The reported racket in removal of soiled and non-issuable currency notes from the chests of the nationalised banks including the Punjab National Bank and the action taken by the Government in the matter.	Shri Rajesh Kumar Singh	Shri Pranab Kumar Mukherjee 11-10-1982	0 45
6	The reported increase in incidents in railway trains and stations especially recent incident of the dacoity in Tinsukhia Mail and reported scuffle with passengers at Barcilly Railway Station.	Shri Mangal Ram Premi	Shri Mallikarjun 12-10-1982	1 11
7	The reported growing unrest and strikes in some Central Universities particularly in Delhi University.	Shri Harish Bahadur	Smt. Sheila Kaul 13-10-1982	1 41
8	Several gruesome dowry deaths in the Capital recently reported in the newspapers and the action taken by the Government in the matter.	Shrimati Susela Gopalan	Shri P. Venkatasubbaiah 14-10-1982	1 21

1	2	3	4	5
				H. M.
9	The reported nine month prolonged textile strike in Bombay and three day production bundh and "Jail bharo" agitation of industrial workers in support of textile workers.	Shri Satyanarayan Jatiya	Shri Shivraj V. Patil 15-10-1982	1 58
10	The reported decision of the Government to allow import of colour T.V. sets as gifts from friends and relations abroad.	Shri N.K. Shejwalkar	Shri Shirvaj V. Patil 16-10-1982	o 48
11	The reported inadequate and irregular supply of power during the last few weeks in different parts of the country including Rajasthan, Haryana, Delhi, Uttar Pradesh, Bihar, Madhya Pradesh, Maharashtra and Gujarat resulting in losses to crops and set back to industrial production and the steps taken by the Government to improve the position.	Shri Mohd. Asrar Ahmad	Shri P. Shiv Shankar 18-10-1982	o 45
✓ 12	The reported recent cyclone in coastal parts in Orissa, Andhra Pradesh and Tamil Nadu States resulting in heavy loss of life, property and crops and steps taken by Government to meet the situation.	Shri Harikesh Bahadur	Shri Baleshwar Ram 20-10-1982	o 58
13	The reported immigration visa racket unearthed in Delhi and action taken by Government in the matters.	Shri Ram Vilas Paswan	Shri P. Venkatasuhhaiah 22-10-1982	o 56
14	The reported collision between a goods train and a DTC bus and a jeep at the Zakhira railway crossing in Delhi on October 29, 1982 resulting in the death of three persons and injuries to several others and the steps being taken to prevent such accidents in future.	Shri G.M. Banatwalla	Shri Mallikarjun 2-11-1982	o 35
15	The drought situation prevailing in Bihar, West Bengal, Andhra Pradesh and some other parts of the country resulting in acute shortage of drinking water and reported death of more than about hundred persons in those States and steps taken by Government in regard thereto.	Shri Ram Vilas Paswan	Rao Birendra Singh 3-11-1982	1 40

1	2	3	4	5
				H M
16	The reported serious situation prevailing in the coir industry due to accumulation of stock, mechanisation and lack of raw materials in the Coir Corporation of India.	Shri M.M. Lawrence	Shri Narayan Datt Tiwari 4-11-1982	1 08.

4. DIVISIONS

Number of Divisions held	3
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5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
<i>(i) General Budget</i>			H M
Supplementary Demands for Grants in respect of the Budget (General) for 1982-83.	16-10-82		0 01
	19-10-82	Discussion and voting on Supplementary Demands for Grants (General)	3 29
<i>(ii) Budget in respect of State of Assam</i>			
Supplementary Demands for Grants in respect of the Budget (Assam) for 1982-1983.	15-10-82		0 01
	18-10-82	*Discussion and voting on Supplementary Demands for Grants (Assam)	1 59

*Discussed together with the Statutory Resolution seeking approval of the issue of the Government of Assam notification dated 30-9-82 declaring certain services to be essential services within the State of Assam for the purposes of the Essential Services Maintenance (Assam) Act, 1980.

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when Leave granted
1.	Shri Mukunda Mandal . . .	8-7-1982 to 16- 8-1982 and 4-10-1982 to 22-10-1982	19-10-1982
2.	Shri Jamilur Rahman . . .	4-10-1982 to 22-10-1982 and 2-11-1982 to 5-11-1982	
3.	Shri D.M. Putte Gowda . . .	4-10-1982 to 18-10-1982	
4.	Shri A.G. Subburaman . . .	4-10-1982 to 22-10-1982 and 2-11-1982 to 5-11-1982	
5.	Prof. Satya Deo Singh . . .	4-10-1982 to 22-10-1982 and 2-11-1982 to 5-11-1982	
6.	Shri Madhavrao Scindia . . .	8- 7-1982 to 16- 8-1982 and 4-10-1982 to 22-10-1982	
7.	Shri Kamal Nath . . .	12-10-1982 to 22-10-1982 and 2-11-1982 to 5-11-1982	
8.	Shri Shiv Kumar Singh . . .	28-7-1982 to 16-8-1982	

7. MOTIONS

(i) *Motions under rules 191 and 342*

Sl. No.	Brief Subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
					H.M.		
1.	Sixth Five Year Plan, 1980-85.	342	Shri S.B. Chavan	2-11-1982 3-11-1982 4-11-1982	9 56	Planning	
2.	99th, 90th and 31st Reports of the U.P.S.C.	191	Shri P. Venkatasubbaiah	5-11-1982	0 10	Home Affairs	Discussion not concluded.

(ii) *Motion under rule 388 for suspension of rule*

Sl. No.	Brief Subject	Member	Date on which motion moved	Time taken H M	Remarks
1	Suspension of proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Sugar Cess (Amendment) Bill, 1982 and the Sugar Development Fund (Amendment) Bill, 1982.	Rao Birendra Singh	16-10-1982	0 01	Adopted

8. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of Oath/ affirmation	Date
1	Sh. S.T.K. Jakkayan	Periyakulam	Tamil Nadu	Tamil	6-10-1982

9. OBITUARY REFERENCES

Sl. No.	Name and Particulars of Membership	Date of Death	Date on which reference made	Time taken H M	Remarks
1	Dr. Gopal Swarup Pathak, former vice-President of India.	31-8-1982			
2	Sheikh Mohammad Abdullah, Member of Constituent Assembly and Provisional Parliament.	8-9-1982			
3	Shri Ramappa Balappa Bidari, Member of First and Second Lok Sabha.	31-8-1982			
4	Shri Baburao Patel, Member of Fourth Lok Sabha.	4-9-1982			
5	Shri Ramachandra Bade, Member of Third and Fifth Lok Sabha.	18-9-1982	4-10-1982	0 35	
6	Shri Vijaya Bhushan Singh Deo, Member of Third Lok Sabha.	19-8-1982			
7	Shri Gunanand Thakur, Member of fourth Lok Sabha.	28-9-1982			
8	Shri Raghuvir Singh Shastri, Member of Fourth Lok Sabha.	29-9-1982			
9	Dr. C.D. Deshmukh, Member of First Lok Sabha.	2-10-1982			
10	Shri Chegireddy Bali Reddy, Member of Second Lok Sabha.	Sept. 1982			
11	Shri Shrikishna Agarwal, Member of Fifth Lok Sabha.	1-10-1982	8-10-1982	0 02	
12	Shri Hari Vishnu Kamath, Member of Constituent Assembly, Provisional Parliament, First, Third and Sixth Lok Sabha.	9-10-1982	11-10-1982	0 01	
13	Shri Mukunda Mandal, Sitting Member	20-10-1982	21-10-1982	0 25	After Obi- tuary re- ference House ad- journed for the day.
14	Shri H.R. Guruva Reddy, Member of Constituent Assembly.	5-10-1982			
15	Dr. N.C. Samantsinhar, Member of Second Lok Sabha.	18-10-1982	5-11-1982	0 06	

10. PANEL OF CHAIRMEN

Sl. No.	Members nominated	Date of nomination
1	Dr. Rajendra Kumari Bajpai	7-10-1982
2	Shri Somnath Chatterjee	
3	Shri V.N. Gadgil	
4	Shri S.M. Krishna	
5	Shri Chintamani Panigrahi	
6	Shri N.K. Shejwalkar	

II. PAPERS LAID ON THE TABLE

(i) By Government	.	.	.	.	.	.	.	.	.	.	530
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(ii) By Private Members	.	.	.	.	.	.	.	.	.	Nil
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12. PERSONAL EXPLANATION UNDER RULE 357

Subject	Name of Member who made the per- sonal explanation	Date	Time taken
			H. M.
Reported allegation made against Smt. Pramila Dandavate in the House on 4 October, 1982.	Smt. Pramila Dandavate	6-10-1982	0 01

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6

H M

1 Question of privilege regarding reported proposed summoning of Shri Atal Bihari Vajpayee, M.P., before the Rajasthan Vidhan Sabha in connection with a question of alleged breach of privilege and contempt of the Rajasthan Vidhan Sabha by Shri Vajpayee.

07 The Speaker gave his ruling and observed *inter alia* that it was a well established convention that if a *prima facie* case of breach of privilege or contempt of the House was made out against a member who belonged to another House, the matter was reported to the Presiding Officer of that House for taking such action as he might consider necessary. The Speaker also observed that in pursuance of the decision taken at the Presiding Officers' Conference, Rajasthan Vidhan Sabha had passed a resolution in December, 1958, to that effect. He hoped that all concerned would take the relevant facts into account while dealing with this sensitive and important issue.

1	2	3	4	5	6
				H M	
2	Question of privilege against the District Magistrate, Patna, regarding alleged delay in sending information by him about the arrest of Shri Jagpal Singh, M.P.	Shri Mani Ram Bagri	20-10-1982	0 01	The Speaker observed <i>inter alia</i> that in view of the regret expressed by the District Magistrate, Patna, the matter may be treated as closed.
3	Question of privilege regarding alleged manhandling of Dr. Golam Yazdani, M.P., by some people at Malda and inaction on the part of police authorities on 8 December, 1982.	Dr. Golam Yazdani	5-11-1982	0 06	The Speaker, after taking the sense of the House, referred the matter to the Committee of Privileges.
4	Question of privilege regarding alleged assault on Shri Jagpal Singh, M.P., by the District Magistrate and Police Officers at Patna on 12 October, 1982.	Shri Jagpal Singh	5-11-1982	0 01	The Speaker, after taking the sense of the House, referred the matter to the Committee of Privileges.

14. QUESTIONS

(i) *Starred*

Number of Questions put down in Question Lists for Oral Answers	*393
Number of Questions orally answered	117

(ii) *Unstarred*

Number of Questions put down in Question Lists for Written Answers and Written Answers furnished	**4915
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(iii) *Short Notice Question . . .*

Number of Questions put down in Short Notice Question Lists	NIL
Number of Short Notice Questions orally answered	NIL

*Includes 13 Starred Questions postponed/transferred from one Ministry to another.

**Includes 78 Unstarred Questions postponed/withdrawn/transferred from one Ministry to another.

(iv) *Half-an-Hour Discussions arising out of Answers to Questions*

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time Taken
		Shri Virdhi Chander Jain	11-10-82	Rural Development	Hrs. Mts. 0-58
1.	Dropping of Drought Prone Area Programme in Rajasthan				
2.	Import of wheat from U.S.A. and Import of Food grains.	Prof. Madhu Dandavate	13-10-82	Agriculture	1-20
3.	Sugarcane Arrears	Shri Ram Vilas Paswan	15-10-82	Agriculture	1-14
4.	Heavy Losses incurred by Food Corporation of India	Shri Rasheed Masood	18-10-82	Agriculture	1-29
5.	Viral Fever and Malaria in Delhi	Shri A. Neelalothadasan Nadar	22-10-82	Health and Family Welfare	0-36
6.	Exclusion of occupied areas of Jammu & Kashmir from the map published in Indian Government advertisement	Dr. Karan Singh	3-11-82	External Affairs	0-44
7.	Acquisition of Improved Design of Bullock Cart Wheel	Shri A. Neelalothadasan Nadar	5-11-82	Agriculture	0-36

15 RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
					H. M.		
*1.	Disapproval of the Central Excise Laws (Amendment and Validation) Ordinance, 1982 (Ordinance No. 1 of 1982).	Article 123 of the Constitution	Shri Bhogendra Jha	18-10-82	1 29	Finance	Negative
**2.	Approval of the issue of the Government of Assam notification dated 30th September, 1982 declaring certain services to be essential services within the State of Assam.	Section 2(2) of the Essential Services Maintenance Act, 1980.	Shri P. Venkatasubbaiah	18-10-82	1 58	Home Affairs	Adopted

• Discussed together with the motion for consideration of the Central Excise Laws (Amendment and Validation) Bill, 1982.

• Discussed together with the Supplementary Demands for Grants in respect of the Budget (Assam) for 1982-83.

(ii) *Private Members' Resolutions*

Sl. No.	Brief subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
				H M		
1	Steps for speedy implementation of socio-economic programme.	Shri K. Lakappa	13-8-1982 (Ninth Session) 15-10-1982	2-08 (excluding 36 minutes taken during Ninth session)	Planning	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under rule	Name of Member who raised the discussion	Date (s) of discussion	Time taken	Ministry/Department concerned	Remarks
					H M		
1	Situation arising out of the communal riots in various parts of the country.	193	Shri Harikesh Bahadur	7-10-82	5 59	Home Affairs	
2	Statements made by the Minister of Irrigation and Minister of Agriculture and Rural Development in the House on 4-10-1982 regarding flood and drought situation in various parts of the country and the steps taken by Government in that behalf.	193	Shri Harikesh Bahadur	14-10-82 15-10-82	9 01	Irrigation and Agriculture and Rural Development	
✓	Statement made by the Minister of Home Affairs in the House on 4-11-1982 regarding the situation in Punjab.	193	Shri Atal Bihari Vajpayee	5-11-82	0 03	Home Affairs	Discussion not concluded.

17. STATEMENTS

(i) *Suo motu Statements made/laid by Ministers under Rule 372*

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M.
1	Flood situation in the country.	Shri Kedar Pandey	4-10-1982	0 01
2	Flood and drought situation in various parts of the country and the steps taken by Government in that behalf.	Rao Birendra Singh		0 09
3	Procurement price for paddy and coarse kharif cereals and minimum support price of cotton (Kapas) for 1982-83 marketing season.	Rao Birendra Singh		0 03
4	President's Medical Check-up at Houston (U.S.A.)	Shri B. Shankaranand		0 01
5	Passage by J&K State Legislative Assembly of the Jammu and Kashmir Grant of Permit for Resettlement in (or Permanent Return to) the State Bill, 1980.	Shrimati Indira Gandhi		0 02
6	Release of an instalment of Dearness Allowance to Central Government employees and relief to the pensioners including family pensioners.	Shri Pranab Kumar Mukherjee		0 02
7	President's health.	Shri B. Shankaranand	5-10-1982	0 02
8	Israeli invasion of Lebanon.	Shrimati Indira Gandhi		0 07
9	Visit of an all-party delegation to Meerut on 6th October, 1982.	Shri P.C. Sethi		0 02
10	President's health at Texas Heart Institute, Houston (U.S.A.)	Shri B. Shankaranand	7-10-1982	0 01
11	Gas discovery by ONGC, in Tripura on 7th October, 1982.	Shri P. Shiv Shankar		0 01

1	2	3	4	5	6
					H. M.
12	Government Business for the week commencing the 11th October, 1982.	Shri H.K.L. Bhagat	8-10-1982	0	16
13	Prime Minister's visit to the USSR.	Shri P.V. Narasimha Rao	11-10-1982	0	08
14	Recent visit to India of H.E.Lt. General Hussain Muhammad Ershad, President of the Council of Ministers of the Government of the People's Republic of Bangladesh.	Shri P.V. Narasimha Rao		0	18
15	Incidents which occurred near Parliament House on Monday, 11 October, 1982.	Shri P.C. Sethi	12-10-1982	0	06
16	Government business for the week commencing the 18th October, 1982.	Shri H.K.L. Bhagat	16-10-1982	0	12
17	Incidents that were reported to have occurred in Amritsar (Punjab) on the 18th October, 1982.	Shri P.C. Sethi	19-10-1982	0	06
18	Productivity linked bonus for the employees of the Government of India Presses.	Shri Bhishma Narain Singh	20-10-1982	0	04
19	National Capital Region.	Shri Bhishma Narain Singh		0	02
20	Indian Penal Code and Code of Criminal Procedure (Bihar Government) Bill, 1982.	Shri N.K.P. Salve		0	04
21	Situation in Punjab	Shri P.C. Sethi	4-11-1982	0	02
22	Press reports which appeared on 29th October 1982 about Prime Minister's speeches in Nagaland	Shri Bhishma Narain Singh		0	02
23	Visit of H.E. Gen. Zia-ul-Haq, President of Pakistan.	Shri P.V. Narasimha Rao		0	02

(ii) *Statement Under Direction* 115

Sl. No.	Brief Subject	Name of the Member who made the Statement	Minister who made the Statement in reply	Date	Time taken
					H. M.
1	Correcting the reply given to unstarred question No. 5583 on 24-12-1981	Shri Rasheed Masood	Shri P.K. Thungon	4-11-1982	0 04

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement in response thereto	Date	Time taken
1	2	3	4	5	6
H. M.					
1	Reported plight of villagers due to closure of an old road by the Varanasi Cantonment Army authorities.	Shri Rajnath Sonkar Shastri	}	4-10-1982	0 10
2	Demonstration by peace marchers in Delhi.	Shri Satyasadhan Chakraborty			
3	Need for stopping further imports of rubber to save the rubber cultivators of Kerala.	Shri George Joseph Mundackal			
4	Need for a micro-wave channel for T.V. Transmission in Kerala for Asiad.	Shri V. S. Vijayaraghavan			
5	Rural water supply programme in Rajasthan.	Shri Virdhi Chander Jain			
6	Drowning of Children in Nangal Reservoir.	Shri Mani Ram Bagri			
7	Need for re-routing of certain international air services through Calcutta by giving them traffic landing rights.	Shri Niren Ghose			
8	Need to improve water supply in Delhi.	Shri Ramavatar Shastri	}	5-10-1982	0 21
9	Need to release adequate credit to farmers for purchase of agricultural pump sets.	Smt. Jayanti Patnaik			
10	Need to increase guaranteed price of cotton under the cotton Monopoly Purchase Scheme.	Shri Uttam Rathod			
11	Need to restore the working of Post & Telegraphs Offices on Sundays and other public holidays.	Shri D.S.A. Sivaprakasham			

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H.M.

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| 12. | Restoration of Pigmy Deposit Scheme. | Shri T. R. Shamanna | } | 5-10-1982 |
| 13. | Need to authorise the release and supply of levy/non-levy cement to the Company and Factory at Kymore. | Shri Gulsher Ahmed | | |
| 14. | Completion of Mahatma Gandhi Bridge in Bihar. | Shri Ram Vilas Paswan | | |
| 15. | Proposed shifting of textile mills from Bombay. | Smt. Usha Prakash Choudhari | } | |
| 16. | Need to construct Chhituani Bridge over the River Gandak. | Shri A. K. Roy | | |
| 17. | Need to give permanent jobs to employees who were working with census department. | Shri Harikesh Bahadur | | |

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| 18. | Need to eradicate beggary from the Country. | Shri B. D. Singh | } | 6-10-1982 O 14 |
| 19. | Need for financial assistance for the Ycleru Reservoir Project. | Shri Kusuma Krishna Murthy | | |
| 20. | Urgent need to stop the proposed butcher houses in New Delhi and other parts of the Country. | Shri Satyanarayan Jatiya | | |
| 21. | Supply of water from Cauvery river to Tamil Nadu. | Shri N. Sevlaraju | | |
| 22. | Supply of more electricity to State of Gujarat from neighbouring States. | Shri Motilal R. Chaudhari | | |

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| 23. | Need for short and long term measures to solve the water supply problem of Madras. | Dr. A. Kalanidhi | } | 7-10-1982 O 18 |
| 24. | Need to start daily train service from New Delhi to Kerala. | Prof. P. J. Kurien | | |
| 25. | Need to bring legislation for the welfare of Jawans. | Shri Harish Kumar Gangwar | | |

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| 26. | Need for the supply of seed and fertilizer to the farmers of Uttar Pradesh. | Shri Digambar Singh | } | |
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H. M.

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| 27. | Situation in Delhi University as a result of delay in solving non-teaching employees' demands. | Smt. Geeta Mukherjee | | | |
| 28. | Supply of water from the rivers of neighbouring States to the State of Tamil Nadu. | Shri A. Senapathi Gounder | | | |
| 29. | Early completion of Bavanthadi Irrigation and other projects. | Shri Keshorao Pardhi | | | |
| 30. | Shifting of the Divisional Offices of Geological Survey of India from Calcutta. | Shri Somnath Chatterjee | | | |
| 31. | Formulation of policy for maintenance of cultural heritage of India and provision for adequate facilities to the pilgrims. | Shri Bheekhabhai | | | |
| 32. | Need for exploitation of lignite resources in Kapardi and Merta areas of Rajasthan. | Shri Virdhi Chander Jain | | | |
| 33. | Need to provide adequate price to the Coffee growers in Kerala. | Shri E. K. Imbichibava | | | |
| 34. | Setting up of polio centre in the Indian Institute of Pancha Karma at Cheruthuruthy in Kerala. | Shri V. S. Vijayaraghavan | | | |
| 35. | Steps for banning quarrying around Gomateshwar in Karnataka. | Shri T. R. Shamanna | | | |
| 36. | Steps for prohibition in the Country. | Shri B. D. Singh | | | |
| 37. | Need for widening of the National Highway No. 5 between Cuttack and Bhubaneswar in Orissa. | Shri Lakshman Mallick | | | |
| 38. | Need for providing medical facilities to the couples undergoing sterilization as a means of effective incentive. | Prof. Nirmala Kumari Shaktawat | | | |
| 39. | Need for a new Railway line from Raniganj to Bankura via Meija. | Shri Krishna Chandra Halder | | | |

7-10-1982

*first meeting**second meeting*

11-10-1982 O 12

12-10- 982 O 13

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H.M.

40.	Steps for restoration of Neelachal and Sabarmati Express Train services via Varanasi.	Shri Zainul Basher	}	12-10-1982
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41.	Need for extra medical facilities to spread family planning in rural areas of Tamil Nadu.	Shri G. Palaniappan	}	12-10-1982
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42.	Need for supply of more electricity for tube-wells in Haryana.	Swami Indervesh	}	12-10-1982
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43.	Need for steps to settle the textile workers' strike in Bombay.	Smt. Pramila Dandavate	}	12-10-1982
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44.	Adequate facilities to agricultural scientists.	Shri Harikesh Bahadur	}	12-10-1982
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45.	Rationalisation of licensing policy for fire-arms.	Shri Ram Lal Rahi	}	13-10-1982
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46.	Early completion of the Hindustan Fertilizer Corporation Limited, Unit of Haldia, West Bengal.	Shri Saytagopal Misra	}	13-10-1982
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47.	Need to start immediately second captive electrical unit of Bhilai Steel Plant.	Shri Krishan Singh	}	13-10-1982
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48.	Adequate compensation to land owners for their acquired land in Uttar Pradesh.	Shri Digamber Singh	}	13-10-1982
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49.	Plight of the bonded labour in the Country.	Dr. V. Kulandai-velu	}	14-10-1982
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50.	Opening of new Passport Offices in Bareilly and Gorakhpur districts of Uttar Pradesh.	Shri Harish Kumar Gangwar	}	14-10-1982
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51.	Need for a new highway link between Ahmedabad and Vadodera.	Shri R. P. Gackwad	}	14-10-1982
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52.	Need for financial assistance to Uttar Pradesh Government for payment of sugarcane arrears to farmers.	Shri Ram Nagina Misra	}	14-10-1982
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53.	Need for humane behaviour with prisoners in jail.	Shri Mani Ram Bagri	}	14-10-1982
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					H. M.
54.	Declaration of Tamil Nadu Bandh on 15 October, 1982 for failure to resolve the problem of water supply from Cauveri river.	Shri K. Mayathevar			
55.	Loan to Scheduled Castes and Scheduled Tribes from Banks for purchasing milch cattle.	Shri Ram Vilas Paswan		14-10-1982	
56.	Merger of Coal Mines Labour Welfare Organisation with Coal India Limited.	Shri R. L. P. Verma			
57.	Need for taking effective measures to protect X-ray technicians, radiographers and other persons from exposure to radiation.	Shri K. Lakkappa			
58.	Need to establish more powerful transmitters in T.V. Centres.	Shri Satyanarayan Jatiya			
59.	Installation of a relay tower for T.V. at Agra or Mathura in Uttar Pradesh.	Shri Rajesh Kumar Singh			
60.	Working of Talcher Unit of the Fertilizer Corporation of India.	Shri Arjun Sethi		15-10-1982	0 16
61.	Need for action on study made in 1956 on 'Synthetic Oil Project.'	Shri Niren Ghosh			
62.	Declaration of Tamil Nadu Bandh on account of non-supply of water to the State	Shri N. Soundarajan			
63.	Need for increase in the duration of regional chitrahari by Doordarshan.	Shri Narsing Suryawanshi			
64.	Construction of new railway line from Pathankot to Kandla via Bikaner, Jaisalmer and Barmer.	Shri Virndhi Chander Jain			
65.	Need for construction of an over-bridge at the Railway Crossing of the only entry road to Pilibhit, U.P.	Shri Harish Kumar Gangwar			
66.	Implementation of the policy of compulsory and free primary education.	Shri Bheekhabhai			

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1	2	3	4	5	6
					H.M.
67.	Need for early construction of Jakhpura-Banspani Line to reduce the cost of transportation of iron ore.	Shri A. C. Das	}	18-10-1982	o 16
68.	Need to increase the production of pulses.	Shri B. D. Singh			
69.	Inquiry into functioning of Thermal Power Plant at Kota.	Shri Krishna Kumar Goyal			
70.	Allotment of agency for distribution of LPG in certain centres of Tamil Nadu.	Shri A. Senapathi Gounder			
71.	Construction of a television studio in Bangalore.	Shri S. M. Krishna	}		
72.	Relief to the people of Narwana Tehsil, Distt. Jind of Haryana, whose crops have been destroyed by hail-storm.	Shri Mani Ram Bagri			
73.	Need for steps to set up an electronic telephone industry at Bhubneshwar.	Shri Chintamani Jena			
74.	Need for alternative sources of energy.	Shri Harikesh Bahadur		19-10-1982	o 14
75.	Need for a direct train service between Delhi and Sonpur.	Shri Krishan Pratap Singh	}		
76.	Nationalisation of National Rubber Manufacturers Ltd. and Incheck Tyres Ltd.	Shri Krishna Chandra Halder			
77.	Need for steps for the removal of artificial scarcity of cement in Karnataka particularly in Bangalore.	Shri T. R. Shamanna			
78.	Need to stop strike of engineers in Bihar by solving their demands.	Shri Ram Vilas Paswan			
79.	Need for construction of fishing harbour at Paradip Port.	Shri Lakshman Mallick	}		
80.	Need to check soil erosion in Orissa.	Smt. Jayanti Patnaik			
81.	Declaration of Porbander Port as all-weather Port.	Shri Daulatsinhji Jadeja			

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H. M.

82. Regular supply of electricity during Asian Games to the Western Districts of U.P. Shri Chander Pal Singh

83. Need for supply of sufficient quantity of coal for the commissioning of second stage of Thermal Units in Tamil Nadu. Shri M. Kandaswamy

84. Dealership policy of the Maruti Limited. Shri Ratansinh Rajda

20-10-1982 O 21

85. Need to take measures to eradicate encephalitis fever from the district of Gorakhpur. Shri Mahavir Prasad

86. Need for equal treatment to the engineers of all groups in Coal India Limited. Shri R. L. P. Verma

87. Release of water to West Bengal from Tenughat to save crops. Prof. Rupchand Pal

88. Need to construct dams in Bihar. Prof. Ajit Kumar Mehta

89. Jamalpur Railway Workshop. Shri D. P. Yadav

90. Financial assistance to the people affected by cyclone in Andhra Pradesh. Shri Pasala Penchalaiah

91. Need for adequate train services for the northern part of Kerala. Shri V.S. Vijayaraghavan

92. Measures to control leprosy. Shri Rasa Behari Behra

93. Steps to help the manufacturers of Acetic acid by providing them market for their product. Dr. Karupasindhu Bhoi

94. Need to provide pension to the family members of freedom fighters who suffered imprisonment in 1930. Shri Keshorao Pardhi

95. Need for continuous electric supply to the State of Uttar Pradesh particularly to Mathura district. Shri Digamber Singh

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H. M.

- 96 Need for removal of anomaly between B.A. (Maths) and B.Sc. (Maths) in regard to appointments in Kendriya Vidyalayas. Shri Sudhir Kumar Giri
- 97 Need to stop import of synthetic yarn and to provide facility for export of cotton. Shri Manphool Singh Chaudhary
- 98 Urgent need to stop the textile workers from going on strike in Tamil Nadu and Pondicherry. Shri Era Mohan
- 99 Reservation system at Patna Railway Junction. Shri Ramavatar Shastri
- 100 Treatment meted out to him by the supporters of Congress (I) and removal of his bodyguards. Shri Kalpnath Sonkar
- 101 Strike by R.M.S. employees in Madhya Pradesh. Shri Rameshwar Neekhra
- 102 Need to control the spiralling prices of land in urban areas Shri A.T. Patil
- 103 Need for justice to the people of Kuchilibari area after the agreement of Tin Bigha with Bangladesh. Shri Amar Roy-pradhan
- 104 Financial assistance to the people of Madhya Pradesh living below the poverty line. Shri Pratap Dhanu Sharma
- 105 STD facility at Nandyal in Kurnool District of Andhra Pradesh. Shri Anantha Ramulu Mallu
- 106 Need for bringing normalcy in Delhi University. Shri Atal Behari Vajpayee
- 107 Functioning of Telephone Exchange at Kauri Ram (Gorakhpur). Shri Mahavir Prasad
- 108 Need to open a T.V. Centre at Aurangabad with studio facilities. Shri Qazi Saleem
- ✓ 109 Enforcement of Labour Laws to protect the interest of labour. Shri Krishan Pratap Singh
- 110 Recommendation of the Mandal Commission for listing Pulayas as Backward Community. Shri K. Kunhambu

22-10-1982 0 34

Fourth week

2-11-1982 0 16

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					H. M.
111	Need for expansion of Haldia Refinery.	Shri Niren Ghosh			
112	Increase in the pension to freedom fighters and their families,	Shri Ramavatar Shastri		2-11-1982	
113	Increase in power rates in Uttar Pradesh, Bihar and Haryana.	Shri Ram Vilas Paswan			
114	Need to establish a Radio station at Barmer with an auxiliary station at Jaisalmer.	Shri Virdhi Chander Jain			
115	Extension of trains upto Bhatani instead of terminating them at Gorakhpur.	Shri Ram Nagina Misra			
116	Extension of Jayanti Janata Express up to New Delhi instead of terminating it at Nizamuddin.	Shri Narain Suryawanshi			
117	Need to delink the Credit Guarantee Scheme of Small Scale Industries units from IDBI's refinance scheme.	Shri G. Narsimha Reddy		3-11-1982	o 23
118	Need for setting up Slag Cement Plant at Rourkela.	Smt. Jayanti Pattnaik			
119	Permission given to South African delegates to attend the International Bar Association Conference in India.	Shri H.N. Bahuguna			
120	Need to give de-jure recognition to Israel by exchanging Ambassadors and establishing normal diplomatic relations with that Country.	Dr. Subramaniam Swamy			
121	Need to give more facilities to the passengers travelling between Ujjain and Indore and other parts of Madhya Pradesh.	Shri Satyanarayan Jatiya			
122	Need for a firm decision in regard to the Head-quarters of the Hindustan Fertilizers Corporation.	Shri Krishna Chandra Halder			
*123	Treatment meted out to Shri Jagpal Singh, M.P., by police in Patna.	Shri Jagpal Singh			

*The matter was referred to the Committee of Privileges on 5-11-1982.

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H. M.

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| 124 | Demands of retired Defence Employees. | Shri Mani Ram Bagri |
| ✓ 125 | Need to check indecent display of women in advertisements. | Smt. Madhuri Singh |
| 126 | Need for research to identify commercially viable raw material for newsprint. | Dr. Krupasindhu Bhoi |
| 127 | Need for funds for the construction of hostels and residential schools for scheduled castes/scheduled tribes students in tribal areas of Orissa under the centrally sponsored schemes. | Shri Lakshman Mallick |
| 128 | Conservation of Lord Jagannath Temple at Puri. | Shri Harihar Soren |
| 129 | Need for controlling the illicit felling of trees in Himachal Pradesh. | Shri T.S. Negi |
| 130 | Severe drought and famine conditions in most parts of Rayalaseema and large areas of Telangana in Andhra Pradesh. | Prof. N.G. Ranga |
| 131 | Reappraisal of the Tamil Nadu's nutritious meal scheme before adoption by all developing countries. | Shri K.T. Kosalram |
| 132 | Need to provide exemption from customs to such Indian nationals who bring with them useful articles and industrial machinery. | Shri R.L.P. Verma |
| 133 | Shortage of rice in Kerala and need for more allocation. | Prof. P.J. Kurien |
| 134 | Urgent need for getting Presidential assent on the Bill nationalising Kumardherbi Engineering Works (Pvt.) Ltd., in Dhanbad, Bihar. | Shri A.K. Roy |
| 135 | Need to examine the problems of railway employees retired from Special Railway Protection Force. | Shri Basudeb Acharya |
| 136 | Need to release the quota of paper for the State of Madhya Pradesh to meet the demands of students. | Shri Baburao Pranjpe |

4-11-1982 o 18

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					H. M.
137	Need to call off the strike by employees of the Neyveli Lignite Corporation Limited, Neyveli.	Dr. V. Kulandaivelu			
138	Accidents caused by unexploded bombs and other explosives left at the site of firing range of the army near Itarsi.	Shri Rameshwar Neekhara		4-11-1982	
139	Delay in the implementation of the expansion schemes of some of the Steel Projects in the Country.	Shri Chintamani Jena			
140	Bonus to employees of the Stationery Offices of the Government.	Shri Somnath Chatterjee			
141	Development of Coal Mines in Orissa.	Shri Rasa Behari Behra			
142	Proposal for setting up of Nickel Project at Sukinda (Orissa).	Shri A.C. Das			
143	Need for priority for electrification of railway line between Durg and Bhusawal.	Shri Keshorao Pardhi		5-11-1982	o 33
144	Need for proper survey to identify the small farmers with a view to assist them financially.	Shri Arjun Sethi			
145	Need for providing a healthy sugar policy to promote Sugar Industry.	Shri B.D. Singh			
146	Need for providing facilities to small cottage industries situated at Bansbagh Dungarpur, Rajasthan.	Shri Bheekhabhai			
147	Instruction to Govt. of Maharashtra to withdraw the history text book prescribed for Eighth Class.	Shri G.M. Banatwalla			
148	Supply of drinking water and electricity to the people of Dindigal, Tamil Nadu.	Shri K. Mayathevar			
149	Urgent need to increase the wages of agricultural labourers to improve their economic conditions.	Shri Harish Kumar Gangwar			
150	Artificial shortage of soda ash.	Shri Ratansinh Rajda.			

(iv) *Statement under Direction 16 correcting information regarding
Starred Questions*

Brief Subject	Name of Minister	Date	Time taken
			H. M.
Correcting the answer given on 22 October, 1982 to a supplementary by Shri Bheravadan K. Gadhavi on Starred Question No. 902 regarding smuggling activities of diamond traders.	Shri S. B. P. Pattabhi Rama Rao	5-11-1982	0 01

18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	H. M.	
BILLS		
(a) Government Bills	*36 56	28.0
(b) Private Members' Bills	7 30	5.7
BUDGETS		
(a) General Budget	3 30	2.6
(b) Budget in respect of States under President's rule	@2 00	1.5
CALLING ATTENTION NOTICES (Rule 197)	18 24	13.9
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	15 03	11.4
(b) Half-an-Hour Discussions (Rule 55)	6 47	5.1
MATTERS UNDER RULE 377	5 04	3.9
MOTIONS		
Motions (Rule 191 & 342)	10 06	7.7
QUESTIONS	16 40	12.6
RESOLUTIONS		
(a) Statutory Resolutions	*@	
(b) Private Members' Resolutions	2 08	1.6
STATEMENTS (Rule 372 and Direction 115)	1 57	1.5
OTHER MATTERS such as Papers laid on Table, Questions to Privilege, Obituary references, Points of Order etc.	5 55	4.5
TOTAL	132 00	100.0

*Joint discussion took place on one Statutory Resolution [*vide* Statement No. 15(i) Sl. No. 1] and motion for consideration of the connected Government Bill [*vide* Statement No. 2 (i) Sl. No. 19]. Time taken on joint discussion has been shown under Government Bills.

@ Joint discussion took place on one Statutory Resolution [*vide* Statement No. 15 (i) Sl. No. 2] and Supplementary Demands for Grants in respect of the Budget (Assam) for 1982-83. [*vide* Statement No. 5 (ii)]. Time taken on joint discussion has been shown under State Budget.